

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
UNIBERA DEVELOPERS PRIVATE LIMITED OPERATING IN REAL ESTATE AT GREATER NOIDA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Unibera Developers Private Limited. CIN:- U70102DL2012PTC229805
2.	Address of the registered office	2 Jay House, Bihari Park, Devli Road, Khanpur, New Delhi West Delhi-110062
3.	URL of website	https://www.uniberatowerscirp.in/
4.	Details of place where majority of fixed assets are located	GH-16F, Sector-01, Greater Noida, Uttar Pradesh.
5.	Installed capacity of main products/ services	Rights for construction and development of residential housing project named "Unibera Towers" comprising of 5 towers.
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	https://www.uniberatowerscirp.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	https://www.uniberatowerscirp.in/
10.	Last date for receipt of expression of interest	April 26, 2023
11.	Date of issue of provisional list of prospective resolution applicants	May 01, 2023
12.	Last date for submission of objections to provisional list	May 06, 2023
13.	Process email id to submit EOI	cirp.unibera@gmail.com



A. Viswanadha Sarma
Ayyagari Viswanadha Sarma

IBBI/PA-001/IP-P-01524/2018-2019/12396

Registered Address: Building 03, Flat 301,

My Home Vihanga, Gopanpally Village,

Serlingampally Mandal,

Hyderabad, Telangana - 500046

For Unibera Developers Private Limited

Date: April 11, 2023

Place: Greater Noida

NEGATIVE RETURNS FOR 63 OUT OF 161 IPOs IN LAST FISCAL

Investors losing big on recent listings

SIDDHANT MISHRA
Mumbai, April 10

A FLURRY OF initial public offerings (IPOs) hit the market in the previous two financial years. These listings, which happened amid much fanfare, failed to live up to their promise, and instead are generating heavy losses for investors who had bet on them.

Of the 161 IPOs which hit the Street in FY23, raising an aggregate ₹50,514 crore, 63 returned losses to investors. Those giving more than 100% returns were just 24, while the remaining 74 gave between 10% and 99% returns, according to Bloomberg data.

While the number of list-

ings in FY22 was less at 117, the total amount raised was ₹1.2 trillion, more than double the aggregate in FY23. While 23 gave returns in excess of 100% and 48 generated returns between 10% and 99%, 46 of them returned losses.

A senior executive of a PMS firm, who didn't wish to be named, said that most of the major IPOs were of those companies who got listed way too early. "These companies were not exactly profitable, but were in a rush to give their investors an exit. The high valuations they got listed at eventually caught up with them, and the market lost faith."

LIC's, which listed at ₹949, was tipped to be the block-



buster IPO of FY23, raising ₹20,557 crore. The stock closed FY23 with a loss of 43.7% from its offer price, and was trading at ₹549.15 as of Monday, still down 42% from its issue price.

The picture for One97 Communications, the parent entity of Paytm, is much more grim. The fintech giant raised ₹18,300 crore, in what was the biggest IPO of FY22. At the end

of that financial year, however, the stock was 75.4% below its offer price of ₹2,150. As of Monday, it was trading at ₹655.20, almost 70% down from its offer price.

According to Deven Choksey, promoter of KRChoksey Group, the major problem with these companies is that there was a gross disconnect between them and investors in terms of communication.

"These firms failed to communicate effectively with investors, especially when there was a host of IPOs hitting the market, which is why a negative perception took shape. Further, there was a lack of awareness among investors regarding these companies and their

plans," he said.

Having recorded revenue of ₹1,574 crore as of the December 2022 quarter, Paytm registered a net loss of ₹436 crore, with a negative EPS of ₹7.

Delhivery, the second-biggest listing of FY23, raising ₹5,236 crore, was 32% below its issue price of ₹487 as of March 31. As of Monday, it was 33% down compared to the offer price, at ₹328.10. The company recorded a net loss of ₹166 crore and a negative EPS of ₹2.24 as of December 2022, despite raking in revenues of ₹1,683 crore. A senior investment banker tracking equity capital markets said that broadly, two factors affected these companies' stocks.

"The post-IPO performance of these firms failed to click with investors, who got fatigued and lost patience. The bigger issue was, that many of these IPOs had significant FII holdings, who were structurally underweight on India, and their sell-off had a huge bearing on these stocks," he pointed out.

FII's withdrew a net \$17 billion in FY22, and \$6 billion in FY23, according to Bloomberg data. Among the other major listings of FY23, Global Health and Rainbow Children's Medicare were up close to 57% and 35% respectively as of FY23-end, while Kfin Tech was down 23.4%. Zomato, the second-biggest listing of FY22, gave a paltry 8% return.

Airtel bats for level playing field with Jio

"Regulatory framework must include all modes of delivery of broadcast content across all platforms irrespective of underlying technology used. Same content should be available across all platforms at same price and there should be pricing parity irrespective of technology," Airtel has written to Trai.

"Apply the legal framework of cross-media ownership (vertical integration) to all platforms (including the digital platforms) irrespective of underlying technology," it has said.

Under differential tariff regulation for the telecom sector, a telecom service provider cannot have different charges for any of its apps for its own subscribers and users of other service providers, if the app is available on the web. To illustrate, Airtel has to keep the charges same for its entertainment app Wynk for its own users and those of other operators, since the app can be downloaded from the web. The same principle applies to JioCinema. Reliance Jio, however, is opposed to Airtel's stand, maintaining that any such move is not possible with growing convergence and such a regulation will hinder convergence between different technologies in future.

For instance, company officials told FE such a regulation would mean the whole YouTube model of showing all kinds of content for free would collapse. "Any change in policy or regulatory structure must ensure the continuity of provision of

services by utilising the infrastructure created by current investments, both by telecom operators and broadcasters. Therefore, in order to have regulatory certainty, we suggest that the minimal required changes in the existing regulatory landscape should be carried out to address the challenges arising from convergence of carriage and technological upgradation," Jio has written, concurring Airtel's stance.

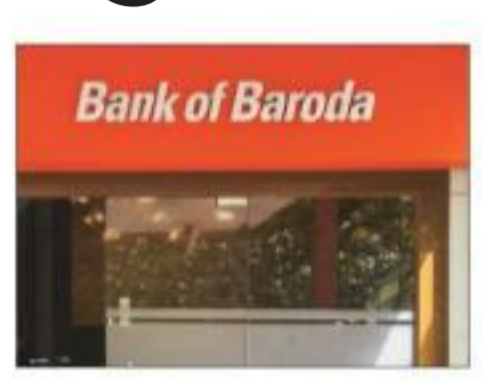
"There seems to be no need to re-engineer the existing regulatory and administration processes. Further, as the telecommunication laws are already being recast under the draft Telecommunication Bill 2022, any change in regulation should be proposed only after there is a complete clarity in the proposed telecommunication law," it has added.

Bharti's stand is that while all broadcast services — DTH, cable TV, IPTV — are under tariff regulation, there should be no exemption for telecom operators if they choose to broadcast the same channels through their apps. OTT platforms like Netflix or Amazon Prime Video do not fall in the same category as they show exclusive content, it said. In any case, pure-play OTT platforms like Netflix and Amazon Prime Video do not come under Trai's regulatory purview.

Trai is currently carrying out a consultative process to regulate converged digital technologies and services. It is also scheduled to come out with a separate consultation paper on regulating communication-based OTT service providers like WhatsApp, following which the government will take a policy decision towards this end.

BoB Q4 loans rise 19%, deposits grow 15%

FE BUREAU
Mumbai, April 10



BANK OF BARODA on Monday said its total gross advances grew 19% year-on-year (YoY) to ₹9.73 trillion during the fourth quarter of the previous fiscal. According to provisional data filed by the bank with the exchanges, domestic retail loans accounted for ₹1.78 trillion of total advances.

The bank's total deposits, grew 15% YoY to ₹12.03 trillion as of March end. Of the total, current account and savings account (CASA) deposits were at

₹4.42 trillion.

Total business grew 17% YoY to ₹21.77 trillion, only behind State Bank of India and Punjab National Bank among public sector banks.

As per a recent SBI report, banks are likely to witness a 12%-13% YoY growth in their

overall advances in FY24, compared with an estimated 15%-16% credit growth in FY23. Deposit growth, on the other hand, is expected to be stable between 10% and 11% for both FY23 and FY24.

In a separate notification, Bank of Baroda announced that it will raise its marginal cost of funds-based lending rate (MCLR) on overnight and one-year tenures by 5 basis points from April 12. Post revision, the overnight MCLR will rise to 7.95% from 7.90%, while one-year MCLR will be hiked from 8.55% to 8.60%.

Retail loan securitisation rises 56%

PRESS TRUST OF INDIA
Mumbai, April 10

RETAIL LOAN SECURITISATION jumped a robust 56% to ₹1.76 trillion in the fiscal 2022-23, while that of the wholesale rose to around ₹6,600 crore, coming out of the pandemic blues finally, said a report.

The secondary market for standard retail assets has seen a robust growth of 56% in FY23, reflecting the resilient retail asset pools in the secondary market as well as the preference of banks to grow their retail assets to meet priority sector lending requirements, according to a Care Ratings analysis.

Such robust growth was

possible as bank lending to NBFCs grew 32% and there is a positive correlation between interest rate and relative premium for PSL assets. Both these factors augur well for securitisation market, the agency said.

"We expect the market to continue to grow, but at a moderate pace in FY24," senior directors Sanjay Agarwal and Vineet Jain said in a note.

The total volume, including

direct assignment transactions, rose to ₹1.76 trillion from around ₹1.13 trillion in FY22, led by direct assignments which constituted around 61% of the total securitisation market with pass-through certificates (PTCs) making up the remaining volume.

The credit quality of retail assets remained resilient, and the total credit growth of banks increased by just over 15%, while bank credit to NBFCs grew by more than twice that rate.

The two main drivers of growth for the securitisation market continue to be the priority sector lending requirement and the need to expand the retail asset book.

GIL Gujarat Informatics Limited
Block no. 2, 2nd Floor, Karmayagi Bhavan, Sector 10 A, Gandhinagar-382010 (Gujarat)
Ph.: 079-23256022, Fax: 079-23238925 Website: <http://www.gil.gujarat.gov.in>

NOTICE INVITING BIDS

GIL invites Bid through GeM portal route for Selection of Agency for Supply, Installation, Commissioning, Warranty Support and Maintenance of Access Control System for Department of Science & Technology, Govt. of Gujarat. For more details visit to: <https://gil.gujarat.gov.in> & GeM portal.

- Managing Director

Can Fin Homes Ltd
Sponsor: CANARA BANK
Rajiv Gandhi Education Society, Real Estate

Can Fin Homes Limited
Regd. Off. No. 29/1, 1st Floor,
Sir H N Krishna Rao Road
Near Lalbagh West Gate,
Basavanagudi, Bengaluru-560004
E-mail: compsec@canfinhomes.com
Tel: 080 48536192; Fax: 080 26565746
Web: www.canfinhomes.com
CIN: L85110KA1987PLC008699

NOTIFICATION

The Certificates of shares as detailed below, appearing in the Register of Members of Can Fin Homes Ltd., are reported defaced/damaged/lost/misplaced:

Folio No.	Name of the shareholder	Certificate No. (s)	Distinctive No.	No. of Shares	
000124J	Jyotsna Sil (Deceased) Monaj Kumar Sil	201255	1092396	1094645	2250
000125J	Jyotsna Sil (Deceased) Monaj Kumar Sil	201256	1094646	1097895	3250
000126J	Jyotsna Sil (Deceased) Monaj Kumar Sil Panna Lal Sil (Deceased)	201257	1097896	1100145	2250
000168S	S Visalakshi S Pichammal	203158	2807821	2812320	4500

The Shareholders/legal heirs of the above said shareholders have requested the Company for issue of duplicate share certificates. Anyone holding the aforesaid certificates is requested to return it to the Company at the aforesaid address within 15 days from the date of this Notification. The public is cautioned not to buy or sell the above shares and anyone dealing with the shares will be doing so at their own risk.

Any claim(s) to the above shares should be notified to the Company within 15 days from the date of this notification. In the absence of any claim(s), duplicate share certificates in the form of Letters of Confirmation will be issued as requested and claim(s) for the said shares, if any, thereafter will not be entertained.

For Can Fin Homes Ltd.
Sd/-
Veena G Kamath
Company Secretary

Place: Bengaluru
Date: 10/04/2023

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR UNIBERA DEVELOPERS PRIVATE LIMITED OPERATING IN REAL ESTATE AT GREATER NOIDA
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Unibera Developers Private Limited CIN: U70102DL2012PTC229805
2. Address of the registered office	2 Jay House, Bihari Park, Deviri Road, Khanpur, New Delhi West Delhi- 110062
3. URL of website	https://www.uniberatowerscorp.in/
4. Details of place where majority of fixed assets are located	GH-16F, Sector-01, Greater Noida, Uttar Pradesh.
5. Installed capacity of main products/services	Rights for construction and development of residential housing project named "Unibera Towers" comprising of 5 towers.
6. Quantity and value of main products / services sold in last financial year	NA
7. Number of employees / workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	https://www.uniberatowerscorp.in/
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	https://www.uniberatowerscorp.in/
10. Last date for receipt of expression of interest	April 26, 2023
11. Date of issue of provisional list of prospective resolution applicants	May 01, 2023
12. Last date for submission of objections to provisional list	May 06, 2023
13. Process email id to submit EOI	corp.unibera@gmail.com

Sd/-
Ayyagari Viswanadha Sarma
IBBI/IPA-001/IP-P-01524/2018-2019/12396
Registered Address: Building 03, Flat 301, My Home Vihanga, Gopanpally Village, Serilingampally Mandal, Hyderabad, Telangana - 500046
Date : 11 April, 2023
Place : Greater Noida
For Unibera Developers Private Limited

CENTRAL UNIVERSITY OF HARYANA MAHENDERGARH
ADMISSION NOTICE 2023-24
CUH is offering 40 PG programs through CUET-23

Post Graduate (PG) Programmes

M.A.	M.SC.	M.TECH.
<ul style="list-style-type: none"> Economics History & Archaeology Political Science Psychology Sociology English Hindi Hindi Translation Journalism & Mass Communication Sanskrit 	<ul style="list-style-type: none"> Chemistry Data Science Environmental Science Geography Mathematics Physics Statistics Microbiology Biochemistry Nutrition Biology Biotechnology Yoga Geoinformatics 	<ul style="list-style-type: none"> Energy System & Management Structural Engineering Computer Science & Engineering
M.LIB. & INFO. SCI.	M.PHARM. (Pharmacognosy)	M.COM.
<ul style="list-style-type: none"> Library & Information Science 	<ul style="list-style-type: none"> Pharmaceutical Sciences 	<ul style="list-style-type: none"> MBA B.Ed.
MTTM	MHMCT	M.P.E.D.
<ul style="list-style-type: none"> Master of Tourism & Travel Management 	<ul style="list-style-type: none"> Master of Hotel Management & Catering Technology 	<ul style="list-style-type: none"> Physical Education and Sports
P.G. DIPLOMA IN REHABILITATION PSYCHOLOGY (PGDRP)		
ADVANCE DIPLOMA IN CHILD GUIDANCE AND COUNSELLING (ADCGG)		
<ul style="list-style-type: none"> The last date for applying to CUET (PG) is 19.04.2023 (upto 11:50 P.M.). Link: https://cuet.nta.nic.in/ 		
<p>This is to inform you that NTA (National Testing Agency) is going to conduct the Common University Entrance Test (CUET-23) for PG admissions. It will be a LAN-based (Computer based) test.</p> <ul style="list-style-type: none"> Details can be found on the link https://cuh.ac.in/cuet.acxsp Ph. D. admission will be notified separately. 		

REGISTRAR

MIRAE ASSET Mutual Fund

NOTICE NO. AD/17/2023
Declaration of Income Distribution cum Capital Withdrawal under Mirae Asset Savings Fund ("The Scheme")

NOTICE is hereby given that Mirae Asset Trustee Company Pvt. Ltd., Trustees to Mirae Asset Mutual Fund ("MAMF") have approved declaration of Income Distribution cum Capital Withdrawal (IDCW) under Mirae Asset Savings Fund (An open-ended long duration debt scheme investing in instruments with Macaulay duration* of the portfolio between 6 months and 12 months (*Refer page no. 35 of SID). A moderate interest rate risk and moderate credit risk) as under:

Scheme / Plan / Option	Quantum** (₹ per unit)	NAV as on April 06, 2023 (₹ per unit)	Record Date*	Face Value (₹ per unit)
Mirae Asset Savings Fund - Regular Savings Plan - Quarterly Income Distribution cum Capital Withdrawal option	14.75	1015.0204	Thursday, April 13, 2023	1000
Mirae Asset Savings Fund - Direct Plan - Quarterly Income Distribution cum Capital Withdrawal option.	16.00	1016.3605		

* or the immediately following Business Day, if that day is not a Business day.
** subject to availability of distributable surplus as on the record date and as reduced by applicable statutory levy, if any.

Pursuant to the payment of IDCW, the NAV of the IDCW option of the above mentioned Plans of the Scheme will fall to the extent of payout and statutory levy (if applicable).

Income distribution will be paid to those unitholders / beneficial owners whose names appear in the register of unit holders maintained by the Mutual Fund / statement of beneficial ownership maintained by the depositories, as applicable, under the IDCW option of the aforesaid plans as on the record date.

For and on behalf of the Board of Directors of
MIRAE ASSET INVESTMENT MANAGERS (INDIA) PVT. LTD.
(Asset Management Company for Mirae Asset Mutual Fund)

Place : Mumbai
Date : April 10, 2023

Sd/-
AUTHORISED SIGNATORY
MIRAE ASSET MUTUAL FUND (Investment Manager: Mirae Asset Investment Managers (India) Private Limited) (CIN: U65990MH2019PTC324625).
Registered & Corporate Office: 606, Windsor, Off CST Road, Kalina, Santacruz (E), Mumbai - 400098.
☎ 1800 2090 777 (Toll free), ✉ customercare@miraeeasset.com www.miraeeassetmf.com

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

LIC Mutual Fund
LIC Mutual Fund Asset Management Limited
(Investment Managers to LIC Mutual Fund)
CIN No: U67190MH1994PLC077858

Registered Office: Industrial Assurance Bldg. 4th Floor, Opp. Churchgate Station, Mumbai - 400 020
Tel. No.: 022-66016000, Toll Free No.: 1800 258 5678, Fax No.: 022-22835606
Email: service LICMF@kintech.com • Website: www.licmf.com

NOTICE-CUM-ADDENDUM No. 02 of 2023-2024
Half Yearly Portfolio of the Schemes of LIC Mutual Fund (LIC MF)

NOTICE is hereby given that in accordance with Regulation 59A of SEBI (Mutual Funds) Regulations, 1996 and SEBI Circular No. SEBI/HO/IMD/DF2/CIR/P/2018/92 dated June 5, 2018, the Half Yearly statement of schemes portfolio of LIC MF for the Half year ended 31st March, 2023 has been hosted on the website of LIC MF viz. www.licmf.com and on the website of Association of Mutual Funds in India ("AMFI") viz. www.amfiindia.com.

Unitholders can submit a request for a physical or electronic copy of statement of schemes portfolio by any of the following modes:

- Calling on toll free number: 1800-258-5678 from 9.00 a.m. to 6.30 p.m., Monday to Saturday; or
- Sending an email on service@licmf.com; or
- Sending a written request to any of the Investor Service Centres of LIC MF nearest to the unitholders; or
- Unitholders can SMS on +91 9250 333 444 for statement of schemes portfolio
• SMS "HEPF" for electronic copy or SMS "PHFP" for physical copy from their registered mobile number.

Investors/Unit holders are requested to take note of the same.

Date : 10/04/2023
Place : Mumbai

For LIC MUTUAL FUND ASSET MANAGEMENT LIMITED
Sd/-
Authorized Signatory

As part of Go-Green initiative, investors are encouraged to register/update their email ID and Mobile Number with us to support paper-less communication.
Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

ICICI Prudential Asset Management Company Limited
Corporate Identity Number: U99999DL1993PLC054135

Registered Office: 12th Floor, Narain Manzil, 23, Barakhamba Road, New Delhi - 110 001.
Corporate Office: One BKC, 13th Floor, Bandra Kurla Complex, Mumbai - 400 051.
Tel.: +91 22 2652 5000, Fax: +91 22 2652 8100, Website: www.icicipruamc.com,
Email id: enquiry@icicipruamc.com

Central Service Office: 2nd Floor, Block B-2, Nirlon Knowledge Park, Western Express Highway, Goregaon (E), Mumbai - 400 063. Tel.: 022 2685 2000 Fax: 022 26868313

Notice to the Investors/Unit holders of ICICI Prudential Mutual Fund
Half-Yearly Portfolio Statement of Schemes

NOTICE is hereby given that the half-yearly portfolio statement of schemes of ICICI Prudential Mutual Fund for half year ended March 31, 2023 has been hosted on April 10, 2023 on the website of ICICI Prudential Asset Management Company Limited (the AMC) viz. www.icicipruamc.com and on the website of Association of Mutual Funds in India (AMFI) viz. www.amfiindia.com in accordance with Regulation 59A of Securities and Exchange Board of India (Mutual Funds) Regulations, 1996, read with SEBI Circular No. SEBI/HO/IMD/DF2/CIR/P/2018/92 dated June 5, 2018.

Investors may accordingly view/download the portfolio statement of schemes from the website of the AMC.

Investors can also request for the physical/soft copy of portfolio statement of schemes through any of the following modes:

- Give a call at our Contact Centre at:
 - MTNL/BSNL: 1800 222 999
 - Others: 1800 200 6666
- Send an email to enquiry@icicipruamc.com
- Submit a letter at any of the AMC Offices or our CAMS Investor Service Centres, details of which are available on the AMC website viz. www.icicipruamc.com.

For ICICI Prudential Asset Management Company Limited
Place: Mumbai
Date: April 10, 2023
No. 004/04/2023

Sd/-
Authorised Signatory

To know more, call 1800 222 999/1800 200 6666 or visit www.icicipruamc.com
Investors are requested to periodically review and update their KYC details along with their mobile number and email id.

To increase awareness about Mutual Funds, we regularly conduct Investor Awareness Programs across the country. To know more about it, please visit <https://www.icicipruamc.com> or visit AMFI's website <https://www.amfiindia.com>

Mutual Fund investments are subject to market risks, read all scheme related documents carefully.

विदेशी प्रतिनिधिमंडलों ने अंतर्राष्ट्रीय भारतीय छात्रों को सुरक्षा और सहयोग का दिया आश्वासन: ज्ञानचंद गुप्ता

विधानसभा अध्यक्ष बोले, नेशनल ई-विधान एप्लीकेशन विधानसभा की कार्यवाही में लाना है पारदर्शिता

पेपरलेस ई-विधानसभा में 98 प्रतिशत कागज की होती है बचत

सवेरा ब्यूरो
चंडीगढ़, 10 अप्रैल : हरियाणा के विदेश सहायक विभाग ने द्विपक्षीय वार्ता की एक नई पहल शुरू की और हरियाणा-सस्केचेवान में अपने सर्वोत्तम अभ्यासों के साथ विचारों का आदान-प्रदान किया। हरियाणा विधानसभा अध्यक्ष ज्ञानचंद गुप्ता ने कहा कि नेवा (नेशनल ई-विधान एप्लीकेशन) के सफल क्रियान्वयन से राज्य विधानसभा को पूरी तरह पेपरलेस कर दिया गया है। इस पहल से न केवल प्रक्रिया में तेजी आयेगी बल्कि विधानसभा की कार्यवाही में पारदर्शिता भी आएगी।

ज्ञानचंद गुप्ता ने हरियाणा-सस्केचेवान लेजिस्लेटिव एक्सचेंज-2023 कार्यक्रम के दौरान विदेशी प्रतिनिधिमंडलों के साथ हरियाणा विधानसभा की विभिन्न पहलों और कामकाज का आदान-प्रदान करते हुए यह बात कही।

सस्केचेवान विधानसभा के अध्यक्ष रैंडी वीक्रस और उनके नेतृत्व में विदेशी प्रतिनिधिमंडल, हरियाणा के विपक्ष के विधायक और डिप्टी स्पीकर रणवीर गंगवा और विदेश सहायक व सूचना, जनसंपर्क, भाषा और संस्कृति विभाग के प्रधान सचिव अनुराग अग्रवाल भी बैठक में मौजूद रहे।

पेपरलेस ई-विधानसभा के कारण 98 प्रतिशत कागज की बचत

विधानसभा अध्यक्ष ने आगे कहा कि डिजिटलीकरण आज के युग की सबसे बड़ी



सस्केचेवान और हरियाणा विधानसभा की कॉन्फ्रेंस के बाद प्रतिनिधिमंडलों का सामूहिक चित्र।

आवश्यकता है। ई-विधानसभा की पहल से सदन की कार्यवाही, जिसमें एजेंडा नोटिस, बुलेटिन, बिल, तारकित और अतारकित प्रश्न और उनके उत्तर, पटल पर रखे जाने वाले दस्तावेज, विभिन्न समितियों के प्रतिवेदन को कागज के उपयोग के बिना प्रभावी ढंग से निष्पादन किया गया है। पंचावण संरक्षण की दिशा में यह परियोजना महत्वपूर्ण भूमिका निभाती है। क्योंकि नेवा के तहत कार्यवाही के कारण 98 प्रतिशत तक कागज की बचत हुई है।

बैठकों की संख्या और अवधि में हुई वृद्धि

ज्ञानचंद गुप्ता ने प्रतिनिधियों को अवगत कराया कि विधानसभा की नियम समिति ने मानसून सत्र 2022 से बैठकों की अवधि डेढ़ घंटे से बढ़ाकर 06 घंटे कर दी है। अब सत्र के दौरान कार्यवाही प्रात 11 बजे से शाम 06 बजे तक होगी।

विधायक उम्मीदकरणा कार्यक्रम

विधानसभा अध्यक्ष ने बताया कि 06 मार्च को हरियाणा विधानसभा द्वारा बजट अनुदान की मांगों का अध्ययन करने और उन पर रिपोर्ट तैयार करने के लिए एक प्रशिक्षण कार्यक्रम का आयोजन किया गया था। जिसमें विभिन्न दलों के 25 विधायकों ने भाग लिया था।

यह प्रशिक्षण लोकसभा की ओर से पार्लियामेंट्री डेमोक्रेसी रिसर्च एंड ट्रेनिंग इंस्टीट्यूट (प्राइड) की टीम ने दिया। सर्वश्रेष्ठ विधायक को वर्ष में एक बार पुरस्कार देने का प्रावधान किया गया है। एक सर्वदलीय समिति कुछ मापदंडों के आधार पर सर्वश्रेष्ठ विधायक का चयन करती है।

कार्यवाही में शून्य काल की शुरुआत

ज्ञानचंद गुप्ता ने कहा कि हरियाणा विधानसभा सत्र के दौरान सभी दिनों में शून्यकाल शुरू किया गया है। जब शून्य काल

विधानसभा की कार्यवाही का सीधा प्रसारण

ज्ञानचंद गुप्ता ने कहा कि कार्यवाही के सीधे प्रसारण से विधायक अपने विधायी कार्यों पर ध्यान देंगे और विधायी कार्यों में अधिक रुचि लेंगे। इस पहल से जनता को भी पता चलेगा कि उनके प्रतिनिधि सदन में मामला रख रहे हैं या नहीं। इस संबंध में हरियाणा विधानसभा की कार्यवाही सेटोलाइट आधारित टीवी चैनलों के लिए उपलब्ध करा दी गई है।

हरियाणा आर्थिक महाशिवत के रूप में उभरा

विदेशी प्रतिनिधिमंडल का गर्मजोशी से स्वागत करते हुए विदेश सहायक के प्रधान सचिव अनुराग अग्रवाल ने कहा कि हरियाणा एक कृषि प्रधान राज्य होने के अलावा एक आर्थिक शक्ति के रूप में उभरा है। आंटोमोबाइल विनिर्माण गतिविधि का एक केंद्र है और देश के केंद्रीय अन्न भंडार में एक प्रमुख योगदानकर्ता के अलावा घरेलू और विदेशी दोनों तरह के निवेश करने वालों की नजर में है। मुख्यमंत्री मनोहर लाल के दूरदर्शी नेतृत्व में हरियाणा सरकार न केवल उद्योग को संभालते हैं बल्कि राजकोषीय और वित्तीय प्रोत्साहन और देखभाल के उर्वरक के रूप में सुनिश्चित करते हैं कि उद्योग के बीच अंकुरित हों और अधिक से अधिक खिलें।

विदेशी प्रतिनिधिमंडलों ने अंतर्राष्ट्रीय भारतीय छात्रों को सुरक्षा और सहयोग का दिया आश्वासन

सस्केचेवान के प्रतिनिधिमंडलों ने अंतर्राष्ट्रीय भारतीय छात्रों को सुरक्षा और सहयोग का आश्वासन दिया। विदेश सहायक विभाग हरियाणा और सस्केचेवान के बीच आपसी सहयोग के लिए पहले से ही एक समझौता ज्ञापन है। ज्ञातव्य है कि विदेश सहायक विभाग ने कनाडा में अंतर्राष्ट्रीय गीता जयती महोत्सव का सफल आयोजन किया है। सस्केचेवान विधान सभा की प्रक्रिया और कामकाज का आदान-प्रदान करते हुए अध्यक्ष रैंडी वीक्रस ने कहा कि सस्केचेवान की सरकार भारत के छात्रों के लिए कुशल रोजगार सृजित करने की संभावनाओं का पता लगाएगी। सस्केचेवान विधानमंडलों या सरकार के चुनावों के लिए मतपत्र मतदान प्रणाली रखता है।

एजेंडा का हिस्सा बना यह राज्य के इतिहास में पहली बार हुआ। विधानसभा ने एक और अनूठा प्रयोग किया है। जिसमें सत्र की अवधि के अलावा प्रत्येक सदस्य द्वारा एक महीने में तीन प्रश्न पूछने की प्रक्रिया शुरू की गई है। बजट सत्र के दौरान 08 मार्च 2021 को महिला दिवस पर सदन की कार्यवाही 05 महिला विधायकों को सौंपी गई। यह अभिनव प्रयोग राज्य में महिलाओं को सशक्त बनाने के लिए किया गया था।

मुख्यमंत्री मनोहर लाल ने बाबा मान सिंह के पार्थिव शरीर पर पुष्पचक्र अर्पित कर दी श्रद्धांजलि

सवेरा ब्यूरो/ जसवीर दुग्गल

चंडीगढ़/ कुरुक्षेत्र, 10 अप्रैल : हरियाणा के मुख्यमंत्री मनोहर लाल ने कुरुक्षेत्र के पिहोवा में गुरुद्वारा सचखंड ईशर दरबार, जुगसी खुर्द में संत बाबा मान सिंह के पार्थिव शरीर पर पुष्पचक्र अर्पित कर श्रद्धांजलि दी। उन्होंने बाबा मान सिंह की तस्वीर पर पुष्प अर्पित करके नमन किया। मुख्यमंत्री ने कहा कि बाबा मान सिंह के साथ उनका गहरा नाता रहा है। बाबा मान सिंह सदैव समाज की भलाई, जन-जन के जीवन को सुखमय करना, वंचितों व जरूरतमंदों को शिक्षा, स्वास्थ्य सहित अन्य सुविधाएं मुहैया करवाने के बारे में ही सोचते थे। समाज सेवा के लिए संत बाबा मान सिंह को हमेशा याद किया जाएगा। दुख की इस घड़ी में मेरी संवेदनएं उनके परिवारजनों व साथ संगत के साथ हैं। मुख्यमंत्री ने कहा कि बाबा मान सिंह का शरीर दुनिया से गया है, लेकिन उनकी वाणी, उनके विचार हमारे पास हैं। संतों की वाणी अमर होती है और यह अमरता केवल ऐसे व्यक्तित्व को प्राप्त होती है, जो सदैव जन कल्याण के लिए काम करते हैं।



(ऊपर) हरियाणा के मुख्यमंत्री गुरुद्वारा सचखंड ईशर दरबार, जुगसी खुर्द पिहोवा में संत बाबा मान सिंह के पार्थिव शरीर पर पुष्पचक्र अर्पित कर श्रद्धांजलि देते हुए। साथ में मुद्रण एवं लेखन सामग्री राज्य मंत्री, विधायक व अन्य गणमान्य तथा (दाएं) हरियाणा के मुख्यमंत्री गुरुद्वारा सचखंड ईशर दरबार, जुगसी खुर्द पिहोवा में संत बाबा मान सिंह के पार्थिव शरीर पर पुष्पचक्र अर्पित करके के बाद नमन कर श्रद्धांजलि देते हुए। साथ में मुद्रण एवं लेखन सामग्री राज्य मंत्री, विधायक व अन्य गणमान्य।

इसलिए हम सभी को संतों के दिखाए रास्ते पर चलते रहना है, यही संतों के प्रति सच्ची श्रद्धांजलि होगी। शोक सभा में सांसद नाथब सिंह, राज्य मंत्री सरदार सदीप सिंह, विधायक सुभाष सुधा सहित अनेक संत समाज और गणमान्य लोगों ने भी श्रद्धांजलि अर्पित की।

4 किलो डोडा पोस्ट सहित 2 युवक गिरफ्तार

सवेरा न्यूज/नरेंद्र मदान
फतेहाबाद, 10 अप्रैल: सदर थाना पुलिस ने कचरा डोडा पोस्ट रखने वालों पर कार्रवाई करते हुए बाइक सवार युवकों को गिरफ्तार किया है। पुलिस ने उनके कब्जे 4 किलो कचरा डोडा पोस्ट बरामद किया है। एकड़ें एक दोनो युवकों की पहचान पकदेव निवासी गांव मल्लोड व हरजिन्द उर्फ जिन्द निवासी गांव हिजरावा कला के तौर पर हुई है। सदर थाना पुलिस ने दोनो युवकों के खिलाफ मादक पदार्थ अधिनियम के तहत मामला दर्ज कर आगामी कार्रवाई शुरू कर दी है। पुलिस टीम गश्र के दौरान जब गांव मल्लोड रोड पर पहुंची तो सामने से बाइक पर दो युवक आते दिखाई दिए। पुलिस ने शक के आधार पर बाइक सवारों को रोककर उनसे पूछताछ की और उनके बीच में रखे प्लास्टिक कट्टे को चैक किया तो उसमें 4 किलो कचरा डोडा बरामद हुआ।

ऑपरेशन मुस्कान: हरियाणा पुलिस ने सात दिन में परिवार से मिलवाए 105 बच्चे

सवेरा ब्यूरो

चंडीगढ़, 10 अप्रैल : अप्रैल में मानव तस्करी के खिलाफ एक महीने का स्पेशल अभियान ऑपरेशन स्माइल या ऑपरेशन मुस्कान चलाया जा रहा है। इसके तहत गुमशुदा बच्चों, व्यक्तियों को ढूँढना और उनके परिवार से मिलवाना होता है। अभियान के माध्यम से पुलिस का उद्देश्य मानव तस्करी के मुद्दे के बारे में जागरूकता बढ़ाना और लोगों को मानव तस्करी से संबंधित किसी भी संदिग्ध गतिविधि की रिपोर्ट करने के लिए प्रोत्साहित करना है। गुमशुदा के अलावा बंधुआ मजदूरों व बाल भिखारियों को भी रस्क्यू करने का कार्य प्रदेस पुलिस कर रही है।

कैसे हफ्ते में ही देस किए 105 नाबालिग और 110 ब्यस्क : प्रवक्ता ने बताया कि 01 अप्रैल से 30 अप्रैल तक एंटी ह्यूमन ट्रेफिकिंग अभियान शुरू किया गया है। इस दौरान जिला पुलिस बचाव अभियान चलाते हुए मानव तस्करी के पीड़ितों को पुनर्वास प्रदान करने के लिए गैर सरकारी संगठनों और अन्य हितधारकों के साथ मिलकर काम करेगी। जिला पुलिस व एंटी ह्यूमन ट्रेफिकिंग यूनिट्स ने पहले ही हफ्ते में 105 नाबालिगों को देस करके उनके परिवार से मिलवाने का काम किया है। उसके अलावा तकरीबन 110 गुमशुदा वयस्कों को उसके परिवार से मिलवाया गया। जिला पुलिस द्वारा 80 भिखारियों व 107 बंधुआ मजदूरों को रस्क्यू भी किया गया। पुलिस ने मानव तस्करी को रोकने और उससे लड़ने के लिए कई कदम उठाए हैं। प्रदेस में अभियान को सफल बनाने के लिए सभी थानों में तैनात बाल कल्याण अधिकारी, एंटी ह्यूमन ट्रेफिकिंग यूनिट्स, प्रदेस पुलिस के उच्च अधिकारी स्वयं इस पूरे ऑपरेशन पर नजर रख रहे हैं और प्रतिदिन टीम द्वारा किए जाने वाले कामों को रिपोर्ट ली जा रही है।

अप्रैल में मानव तस्करी के खिलाफ एक महीने का स्पेशल अभियान ऑपरेशन स्माइल या ऑपरेशन मुस्कान चलाया जा रहा है। इसके तहत गुमशुदा बच्चों, व्यक्तियों को ढूँढना और उनके परिवार से मिलवाना होता है। अभियान के माध्यम से पुलिस का उद्देश्य मानव तस्करी के मुद्दे के बारे में जागरूकता बढ़ाना और लोगों को मानव तस्करी से संबंधित किसी भी संदिग्ध गतिविधि की रिपोर्ट करने के लिए प्रोत्साहित करना है। गुमशुदा के अलावा बंधुआ मजदूरों व बाल भिखारियों को भी रस्क्यू करने का कार्य प्रदेस पुलिस कर रही है।

कैसे हफ्ते में ही देस किए 105 नाबालिग और 110 ब्यस्क : प्रवक्ता ने बताया कि 01 अप्रैल से 30 अप्रैल तक एंटी ह्यूमन ट्रेफिकिंग अभियान शुरू किया गया है। इस दौरान जिला पुलिस बचाव अभियान चलाते हुए मानव तस्करी के पीड़ितों को पुनर्वास प्रदान करने के लिए गैर सरकारी संगठनों और अन्य हितधारकों के साथ मिलकर काम करेगी। जिला पुलिस व एंटी ह्यूमन ट्रेफिकिंग यूनिट्स ने पहले ही हफ्ते में 105 नाबालिगों को देस करके उनके परिवार से मिलवाने का काम किया है। उसके अलावा तकरीबन 110 गुमशुदा वयस्कों को उसके परिवार से मिलवाया गया। जिला पुलिस द्वारा 80 भिखारियों व 107 बंधुआ मजदूरों को रस्क्यू भी किया गया। पुलिस ने मानव तस्करी को रोकने और उससे लड़ने के लिए कई कदम उठाए हैं। प्रदेस में अभियान को सफल बनाने के लिए सभी थानों में तैनात बाल कल्याण अधिकारी, एंटी ह्यूमन ट्रेफिकिंग यूनिट्स, प्रदेस पुलिस के उच्च अधिकारी स्वयं इस पूरे ऑपरेशन पर नजर रख रहे हैं और प्रतिदिन टीम द्वारा किए जाने वाले कामों को रिपोर्ट ली जा रही है।

PUBLIC NOTICE
General Public is informed that my client Subhash Goel S/o Rameshwar Dass Goel and Sushma Goel W/o Subhash Goel R/o 5/B-1, Ground Floor, Roop Nagar, New Delhi-110007, evicted his son Dhruv Goel and Daughter in-law Ashita Goel from all their movable and immovable properties and severed all relations with them. He himself will be responsible for any of its actions/transactions. My client will not have any responsibility.

Madan Gopal Vachar (Advocate)
Chamber no. 234, Civil Wing, Tis Hazari Court, Delhi-110054

महिला के साथ दुष्कर्म करने का आरोप, मामला दर्ज

सवेरा न्यूज/नरेंद्र मदान
फतेहाबाद, 10 अप्रैल: ग्रामीण क्षेत्र में एक व्यक्तिद्वारा आधी रात को घर में घुसकर एक गिवाहित महिला से दुष्कर्म करने का मामला सामने आया है। पुलिस ने महिला की शिकायत पर आरोपी युवक के खिलाफ मामला दर्ज कर जांच शुरू कर दी है।

पुलिस को दी शिकायत में महिला ने बताया कि विगत रात्रि उसका पति खेत में घानो लगाने चला गया तो वो अपने पिता के घर आई हुई थी। आरोप है कि रात करीब 2 बजे एक युवक उसके कमरे में घुस आया और उसके साथ दुष्कर्म किया। इसके बारे में उसने परिजनों को बताया और फिर पुलिस में शिकायत दी गई। सदर थाना पुलिस ने महिला के बयानों के आधार पर मामला दर्ज कर मामले में जांच शुरू कर दी है।

ट्राई लेने के बहाने युवक गाड़ी लेकर फरार

सवेरा न्यूज/अमित जैन उचाना, 10 अप्रैल : बुडायन गाड़ी खरीदने पहुंचा युवक ट्राई लेने के बहाने गाड़ी को लेकर फरार हो गया। सुनिल ने पुलिस से शिकायत में बताया कि उसने अपनी आल्टो गाड़ी को बेचने के लिए ओएलएक्स पर डाला था। गाड़ी खरीदने वाले युवक ने अपना नाम विक्रम निवासी डोहाना खेड़ा बताया। युवक ने ट्राई लेने के बहाने गाड़ी की

चौबी ले ली। जिसके बाद युवक गाड़ी को लेकर फरार हो गया। काफी देर तक युवक के न लौटने पर वह उसके गांव में भी पहुंचा लेकिन उसका कोई सुराग नहीं लगा। चौकी पुलिस ने सुनिल की शिकायत पर विक्रम के खिलाफ धाखाघड़ी, अमानत में ख्यात समेत विभिन्न धाराओं के तहत मामला दर्ज कर जांच शुरू कर दी है।

PUBLIC NOTICE
I, Vijay Kumar Mittal was the M. Director of M/S Koo Tools India Ltd., (formerly known as KLI Infnoys Ltd. & KLI Industries Ltd.) had resigned from the Board of Director in Nov. 2016 (as per ROC Data). I am not the Director in above company W.E.F. 17.11.2016. My mobile No. 9810002879 and Email ID: koooolib@rediffmail.com is registered with various Govt. Departments. These are used as our personal e-mail ID and has nothing to do with Koo Tools India Ltd. In future contact new directors and correspond with current registered office of the company. If anybody use the above Mobile No. & Email ID is illegal. For any matter related to above mentioned company contact the New Director on their registered office and email ID. Detail available in the Company Master Data in ROC.

A-22, Sector-14, Noida is my residence and no Company is registered on this address.

हरियाणा की संस्कृति और विरासत का अटूट अंग है सांग विद्या : अग्रवाल

प्रदेश सरकार की तरफ से बुजुर्ग कलाकारों को देगी आजीवन पेंशन

बढ़ावा देने के लिए संस्कृति विकास बोर्ड का गठन किया है। उन्होंने कहा कि मुख्यमंत्री मनोहर लाल की घोषणा के अनुसार ही कला, संस्कृति और कलाकारों को बढ़ावा देने के लिए प्रसिद्ध सांगी धनपत सिंह सांगी की स्मृति में 5 दिवसीय सांग महोत्सव का आयोजन करने के साथ-साथ पुरस्कार राशि भी दी जाएगी।

अतिरिक्त प्रधान सचिव ने कहा कि मुख्यमंत्री मनोहर लाल ने लोक कलाकारों के लिए कई घोषणाएं की हैं। इन घोषणाओं में 60 वर्ष से ज्यादा उम्र के बुजुर्ग कलाकारों को आजीवन पेंशन देने की भी योजना है, अब बुजुर्ग कलाकारों को आजीवन पेंशन मिलने से एक आर्थिक रूप से बड़ा योगदान मिलेगा। अतिरिक्त निदेशक डा. कुलदीप सैनी ने मेहमानों का स्वागत करते हुए कहा कि विभाग की तरफ से पहली बार प्रदेश में सांग महोत्सव का आयोजन किया जा रहा है। इस सांग महोत्सव में प्रदेश भर से 18 टीमों ने भाग लेने के लिए आवेदन किया और मुख्यमंत्री की घोषणा के अनुसार प्रसिद्ध सांगी धनपत सिंह की स्मृति में इस महोत्सव का आयोजन किया जा रहा है। इस कार्यक्रम के अंत में महानिदेशक डा. अमित अग्रवाल व उपयुक्त शांतनु शर्मा ने प्रसिद्ध सांगियों को सम्मानित किया। इस कार्यक्रम के मंच का संचालन परियोजना अधिकारी डा. प्रेम कुमार आर्य ने किया। इस मौके पर अतिरिक्त उपायुक्त अखिल पिलानी, हरियाणा कला परिषद के निदेशक संजय बसिन, कुरुक्षेत्र विश्वविद्यालय डीवाईसीए के निदेशक डा. महा सिंह पुनिया सहित अन्य अधिकारी उपस्थित थे।

बढ़ावा देने के लिए संस्कृति विकास बोर्ड का गठन किया है। उन्होंने कहा कि मुख्यमंत्री मनोहर लाल की घोषणा के अनुसार ही कला, संस्कृति और कलाकारों को बढ़ावा देने के लिए प्रसिद्ध सांगी धनपत सिंह सांगी की स्मृति में 5 दिवसीय सांग महोत्सव का आयोजन करने के साथ-साथ पुरस्कार राशि भी दी जाएगी।

PUBLIC NOTICE
I, Rajeev Mittal was the Director of M/S Koo Tools India Ltd., (formerly known as KLI Infnoys Ltd. & KLI Industries Ltd.) had resigned from the Board of Director in Nov. 2016 (as per ROC Data). I am not the Director in above company W.E.F. 21.10.2016. My mobile No. 9810020363 and Email ID: koooolib@rediffmail.com is registered with various Govt. Departments. These are used as our personal e-mail ID and has nothing to do with Koo Tools India Ltd. In future contact new directors and correspond with current registered office of the company. If anybody uses the above Mobile No. & Email ID is illegal. For any matter related to above mentioned company contact the New Director on their registered office and email ID. Detail available in the Company Master Data in ROC.

I'm not Residing at 22 Sector 14 Noida

फॉर्म - 'जी' अभिव्यक्ति की रूपि के लिए आमंत्रण

युनिबेरा डेवलपर्स प्राइवेट लिमिटेड ग्रेट नोड्डा में रिजल्ट एस्टेट में संघाल्क
[इनसॉल्वेंसी एंड बैंकरप्सी बोर्ड ऑफ इंडिया के रेगुलेशन 36ए(1) के तहत (कोर्पोरेट व्यक्तियों के लिए दिवालिया समाधान प्रक्रिया) विनियम, 2016]

क्र.सं.	प्रासंगिक विवरण	युनिबेरा डेवलपर्स प्राइवेट लिमिटेड सौआइएन: U70102DL2012PTC229805
1.	कोर्पोरेट देनदार का नाम सहित सौआइएन	
2.	पंजीकृत कार्यालय का पता	2 जय हाउस, विहारी पार्क, देवकी रोड, खानपुर, नई दिल्ली, पश्चिमी दिल्ली -110062
3.	वेबसाइट का यूआरएल	https://www.uniberatowerscirp.in/
4.	स्थान का ब्लॉक जहाँ बहस/संघाल्क अचल संपत्ति स्थित है	जीएच-16एफ, सेक्टर-01, ग्रेटर नोएडा, उत्तर प्रदेश।
5.	मुख्य उत्पादों/सेवाओं की स्थापित हमता	"युनिबेरा टावरर्स" नामक आवासीय आवास परियोजना के निर्माण और विकास के अधिकार जिसमें 5 टावर शामिल हैं।
6.	मुख्य उत्पादों की मात्रा और मूल्य/पिछले वित्तीय वर्ष में बेची गई सेवाएं	लागू नहीं
7.	कर्मचारियों/कामगार की संख्या	शून्य
8.	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूची के साथ), लेनदारों की सूची, प्रक्रिया की बंद की घटनाओं के लिए प्रासंगिक विवरण सहित आग के विवरण यह उपलब्ध है:	यहां उपलब्ध है: https://www.uniberatowerscirp.in/
9.	संस्था की धारा 25(2)(एच) के अंतर्गत समग्रमान आवेदकों की पात्रता/ग्राहता यहां उपलब्ध है:	यहां उपलब्ध है: https://www.uniberatowerscirp.in/
10.	राशि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	26 अप्रैल, 2023
11.	समाप्ति नमानण आवेदकों की अंतिम सूची जारी करने की तिथि	01 मई, 2023
12.	अंतिम सूची पर आवेदकों प्रस्तुत करने की अंतिम तिथि	06 मई, 2023
13.	EOI जमा करने के लिए ईमेल का प्रयोग करें	cirp.unibera@gmail.com

हस्ता /- अय्यायार विवरणका सर्मा
IBBI/PA-001/2018-P-01524/2018-2019/12396
पंजीकृत कार्यालय: बिल्डिंग 03, फ्लैट 301, भाग 104, गुरुद्वारा, गोपनपल्ली विजेज, सॉलिनमल्लकी मंडल, हैदराबाद, तेलंगाना - 500046
दिनांक : 11 अप्रैल, 2023
स्थान : ग्रेटर नोएडा
युनिबेरा डेवलपर्स प्राइवेट लिमिटेड के लिए

सवेरा न्यूज/ जसवीर दुग्गल

कुरुक्षेत्र, 10 अप्रैल : मुख्यमंत्री के अतिरिक्त प्रधान सचिव एवं सूचना, जनसंपर्क, भाषा एवं संस्कृति विभाग के महानिदेशक डा. अमित अग्रवाल ने कहा कि सांग विद्या प्रदेश की संस्कृति और विरासत का अटूट अंग है। इस प्रदेश की संस्कृति विभाग ने सांग जैसी विद्याओं का अहम योगदान है इसलिए इस आगे बढ़ाने के लिए प्रदेश सरकार काम कर रही है और आने वाले समय में प्रदेश के सभी क्षेत्रों में कार्यक्रमों का आयोजन भी किया जाएगा।

विद्येता टीम को मिलेगा 1 लाख का पुरस्कार, प्रदेश भर से भाग लेने वाली 18 टीमों को भी मिलेगी 30-30 हजार टाए की राशि

महानिदेशक डा. अमित अग्रवाल सोमवार को हरियाणा कला परिषद के सभागार में सूचना, जनसंपर्क, भाषा एवं संस्कृति विभाग की तरफ से आजादी के अमृत महोत्सव को समर्पित धनपत सिंह सांगी की स्मृति में आयोजित 5 दिवसीय सांग महोत्सव के उद्घाटन सत्र में बोल रहे थे। इससे पहले महानिदेशक डा. अमित अग्रवाल ने महान सांगी धनपत सिंह की तस्वीर पर पुष्प अर्पित कर श्रद्धांजलि दी और दीपशाला प्रज्वलित करके विधिवत

विज्ञापन/न्यूज पेपर एजेंसियों के ध्यानार्थ

हम अपने समाचार पत्र को अथाह समर्थन तथा प्रतिक्रम देने वाले अपने विज्ञापनदाताओं तथा संरक्षकों के अत्यंत आभारी हैं। वित्तीय लेन-देन में असुविधा से बचाव के लिए हम सभी से प्रार्थना करते हैं कि दैनिक सवेरा न्यूज एंड मीडिया नेटवर्क के पक्ष में हमेशा चेक के द्वारा ही भुगतान करें तथा नकद राशि अगर बैंक में जमा करवाई जाती है तो तुरन्त हमारे जालन्धर कार्यालय को सूचित किया जाए। जब आप हमारे कार्यालय में भुगतान करें तो हमारे प्रतिनिधियों से रसीद अवश्य लें।

खाते का विवरण निम्न प्रकार है :

ACCOUNT NAME :
DAINIK SAVERA NEWS & MEDIA NETWORK

BANK NAME : PUNJAB NATIONAL BANK

ACCOUNT NO : 0242008700016846

IFSC CODE : PUNB0024200

PAN NUMBER : AAIFD9224B

रकम/चैक जमा करवाने के बाद बैंक रसीद नीचे लिखी मेल पर बिल नम्बर के साथ अवश्य भेजें।

Email ID:-
For Advertisement : saveraacc@gmail.com,
Ph. : 23701133/123, M. : 84277-44944

For Circulation :
circulationdainiksavera@gmail.com,
Ph. : 0181-4626005-6, 90419-48956

H.O. : 259 Lajpat Nagar, Guru Nanak Mission Chowk, Jalandhar.
अगर कोई नकद भुगतान बिना रसीद के करता है तो वह स्वयं जिम्मेवार होगा।
:—: THIS WILL HELP US TO SERVE YOU BETTER :—: